

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2238
TO BE ANSWERED ON 08.03.2018

DEMAND FOR WORK UNDER MGNREGS

2238. SHRI DUSHYANT SINGH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state

- (a) whether the Government proposes to develop an integrated interface where the beneficiaries of the various employment schemes viz. Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) can get themselves enrolled for demand for work to be allotted to him/ her;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to deal with the situation where beneficiaries of MGNREGS are not being allotted work according to their expertise/ skills; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (d): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

As per para 1, Schedule II of Mahatma Gandhi Act, 2005 “The adult member of every household residing in any rural area and willing to do unskilled manual work may submit their names, age and the address of the household to the Gram Panchayat at the village level (hereafter in this Schedule referred to as the Gram Panchayat) in the jurisdiction of which they reside for registration of their household for issuance of a job card”.
